THE HIGH COURT OF MEGHALAYA AT SHILLONG

Notification Dated Shillong 3rd November, 2021

No. HCM.II/50/2014-Estt/551: With the approval of the Hon'ble, the Chief Justice, "The Bar Council of Meghalaya, Rules, 2021" is hereby notified.

By Order,

REGISTRAR GENERAL

Memo No HCM.II/50/2014-Estt/551-A Dated Shillong 3rd November, 2021 Copy to:-

- The Registrar-cum-PPS to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of His Lordship's kind information.
- 4. The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
- 5. The P.S to the Advocate General, High Court of Meghalaya, Shillong for favour of kind information of the Advocate General.
- 6. The Joint Registrar (Listing)-cum-OSD to the Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Addl. Advocate General, High Court of Meghalaya, Shillong for favour of kind information.
- 8. Shri. K.S. Kynjing, Senior Advocate/Member, High Court of Meghalaya, Shillong for favour of kind information.
- 9. The Commissioner & Secretary to the Govt. of Meghalaya, Law Department, Shillong for favour of kind information.
- 10. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website of the High Court of Meghalaya, Shillong.
 - 11. The Director of Printing & Stationery Department, Government of Meghalaya, Shillong, with a request to publish the above mentioned Rules(copy enclosed) in the next Official Gazette and to print 25 (Twenty-five) copies of the same.
 - 12. Office Copy.

3225

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